

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 270 of 2013

Dated : 9th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Chadha Sugars & Industries Pvt. Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for PSPCL
Mr. Sakesh Kumar for R.1

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **07.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt